

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Ms. Daljeet Kaur

Plaintiff

Versus

Ms. Gurdeep Kaur

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:19/10/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present:- Sh. Pradeep Kumar, counsel for plaintiff.

Heard on consideration. Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendant within a week from today electronically.

After filing of the affidavit let summons of suit and notice of interim application u/o XXXIX R.1 & 2 CPC be issued upon the defendant through Whatsapp and E-mail.

Ahmad to report before the next date of hearing.

Plaintiff is at liberty to effect the service upon the defendant through Speed Post, Courier, etc. and an affidavit of service be filed at least three days in advance of the next date of hearing by the plaintiff.

Put up for report/further proceedings on 25/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.19/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Union Bank of India

Plaintiff

Versus

Sh. Himanshu Khurana

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:19/10/2020

Fresh suit received by way of assignment vide order dt.12/10/2020 of Ld. SCJ, Delhi. It be checked and registered. It is a suit for recovery of Rs.37,512/-.

Present: - Sh. Mani Kaul, counsel for plaintiff.

The matter has been filed physically. Put up for consideration during the physical hearing on 28/10/2020 at 2.00 P.M.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.19/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Union Bank of India

Plaintiff

Versus

Sh. Vicky

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:19/10/2020

Fresh suit received by way of assignment vide order dt.12/10/2020 of Ld. SCJ, Delhi. It be checked and registered. It is a suit for recovery of Rs.71,048/-.

Present: - Sh. Mani Kaul, counsel for plaintiff.

The matter has been filed physically. Put up for consideration during the physical hearing on 28/10/2020 at 2.00 P.M.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.19/10/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Union Bank of India

Plaintiff

Versus

Sh. Gulshan Khurana

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:19/10/2020

Fresh suit received by way of assignment vide order dt.12/10/2020 of Ld. SCJ, Delhi. It be checked and registered. It is a suit for recovery of Rs.64,481/-.

Present: - Sh. Mani Kaul, counsel for plaintiff.

The matter has been filed physically. Put up for consideration during the physical hearing on 28/10/2020 at 2.00 P.M.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi

dt.19/10/2020